

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

(31)

C.P.No.218/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Arun Kumar Agarwal, -Versus- Euro Strips Pvt.Ltd. & Ors.		
Under Section		241 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, ACS R1, R3, R4 & R6 *ANJAN KUMAR ROY*  
*20/09/17*

02. KANISHK KHETAN, ADV R 5 *Kanishk Khetan*  
*20/09/17*

3. Arif Banerjee, Adv Res no. 7. *Arif Banerjee, Adv*  
*20/09/17*

*Arif Banerjee, Adv*

ORDER

The Ld. Counsel for the petitioner and the Ld. PCS for the respondents are present.

The Ld. Counsel for the petitioner submitted that he may be given time for filing the rejoinder.

Heard. The prayer of the petitioner is allowed. The rejoinder may be filed within three weeks with copy to the opposite parties.

Both the parties are directed to place their written statement on the next date of argument.

List on 10-11-2017.

Let the CP with all other pending IAs. be listed.

The interim order passed in the matter shall remain effective till next date of hearing.

Sd/-  
(Jinan KR)  
Member(J)

Sd/-  
(Vijai Pratap Singh)  
Member(J)